

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH BENGALURU
(Through web-based video conferencing platform)

ITEM No.21
I.A No. 500/2023 in
C.P (IB) No.333/BB/2019

IN THE MATTER OF:

ACC Limited ... Petitioner
Vs.
Vishwas Concrete Products Private Limited ... Respondent

Order under Section 9 of I & B Code, 2016

Order delivered on: 08.09.2023

CORAM:

JUSTICE (RETD.)T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Shobha Bhavikatti
For the Respondent : Shri Arjun Perikal

ORDER

I.A. No. 500/2023

1. Heard the Learned Counsel for the Applicant and Respondent.
2. The Ld. Counsel for the Respondent has filed objections vide Dy.4642 dated 06.09.2023 and also citations vide Dy. No. 4669 dated 07.09.2023 and the same are taken on record.
3. The Ld. Counsel for the Petitioner has filed citations vide Dy. No. 4666 dated 07.09.2023 and the same is taken on record.
4. Both the Ld. Counsels requested for physical hearing of the present case. At the request, list the I.A and C.P on **02.11.2023**.

Sd/-

MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-

T.KRISHNAVALLI
MEMBER (JUDICIAL)

Gayathri